

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 13871/2018

(Arising out of impugned final judgment and order dated 21-07-2017 in CRLA No. 1042/1985 passed by the High Court Of Judicature At Allahabad)

MOOL CHANDRA AND ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.59918/2018-CONDONATION OF DELAY IN FILING and IA No.59920/2018-EXEMPTION FROM FILING O.T.)

Date : 01-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Rameshwar Prasad Goyal, AOR
Mr. Nalin Tripathi, Adv.
Mr. amogh Vashishta, Adv.
Sampa Sen Gupta Ray, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on Monday, the 7th May, 2018, as prayed for.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER